LOK SABHA

Thursday, December 21, 1989/Agrahayana 30, 1911 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

[English]

MEMBER SWORN

MR. SPEAKER: Secretary-General may call out the names of Members who have not yet taken the Oath or made the Affirmation.

Shri Kapil Dev Shastri (Sonepat)

11.02 hrs.

ASSENT TO BILLS

[English]

SECRETARY-GENERAL: Sir, I lay on the Table the following three Bills passed by the Houses of Parliament during the second part of the Fourteenth Session of Eighth Lok Sabha and assented to since a report was last made to the House on the 11th October, 1989:-

(1) The Appropriation (No. 5) Bill, 1989

- (2) The Nagaland University Bill, 1989
- (3) The Direct Tax Laws (Second Amendment) Bill, 1989.

2. Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following four Bills passed by the Houses of Parliament during the second part of the Fourteenth Session of Eighth Lok Sabha and assented to since a report was last made to the House on the 11th October, 1989:-

- (i) The Warehousing Corporation (Amendment) Bill, 1989
- (2) The General Insurance Business (Nationalisation) Amendment Bill, 1989
- (3) The Small Industries Development Bank of India Bili, 1989
- (4) The Customs (Amendment) Bill, 1989.

11.03 hrs.

INTRODUCTION OF MINISTERS

[English]

MR.SPEAKER: The Prime Minister.

THE PRIME MINISTER (SHRI VISH-WANATH PRATAP SINGH): I have the pleasure in introducing to you and through you, Sir, to the House my colleagues: